NATIONAL COMPANY LAW TRIBUNAL <u>NEW DELHI BENCH</u> <u>NEW DELHI</u>

C. P. NO. 25/2007 **CA. NO**.

REPRESENTATION

PRESENT: SMT. INA MALHOTRA Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016

NAME OF THE COMPANY: M/s Vinod Khanna & Ors. V/s. M/s. Amritsar Swadeshi Woolen Mill Pvt. Ltd. & Ors.

DESIGNATION

Mohit Nagar, Adv. } Respondents.

SECTION OF THE COMPANIES ACT: 397/398

NAME

S.NO.

ORDER

Ld. Counsel for the respondent submits that the petitioner has objected to the valuation report. His reply to the same is on record.

2. As none is present on behalf of the petitioner, in the interest of justice, the matter - is adjourned to 21.10.2016.

a Malliette

SIGNATURE

A fun Adu

(Ina Malhotra) Member Judicial